

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH**

**Contempt Petition No.180/00111/2018
in Original Application No.180/00436/2017**

Monday, this the 21st day of January, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON"BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

1. E.Basheer Khan, S/o.Ibrahim,
Retd. TBOP Postman,
Alappuzha Bazar PO.
Residing at Aseela Manzil,
Avalukunnu Ward, Alappuzha – 688 013.
2. P.K.Muraleedharan, S/o.Karuthakunju,
Retd. TBOP Postman, Alappuzha HPO.
Residing at Muralee Sadanam, North Aryad,
Avalukunnu, Alappuzha – 688 006.
3. C.Sadasivan Pillai, S/o.K.Chellappan Pillai,
Retd. TBOP Postman, Alappuzha PO.
Residing at Puthuval Kulangara,
Mannancherry, Alappuzha – 688 538.
4. Moideen Kunju.K., S/o.Kochunni,
Retd. TBOP Postman/Mail Overseer.
Residing at Vadakke Veedu, Thaickal,
Arthinkal, Alappuzha – 688 530.
5. B.Sankarankutty Nair, S/o.Balakrishna Kurup,
Retd. TBOP Postman, Alappuzha Medical College PO.
Residing at Santhi Bhavan, Kanjipadam,
Alappuzha Medical College PO,
Alappuzha – 688 505.
6. P.V.Gopalakrishnan Nair, S/o.Vasudevan Nair,
Retd. TBOP Postman.
Residing at Mammodu Madom,
Pahaveedu, Alappuzha – 688 009.

7. M.R.Pankajakshan Nair, S/o.Raman Pillai,
Retd. TBOP Postman/Mail Overseer, Cherthala PO.
Residing at Rama Mandiram,
Moncombu, Alappuzha – 688 502.
8. K.K.Govinda Pillai, S/o.Ramakrishna Panicker,
Retd. TBOP Postman, Sanathanapuram P.O.
Residing at Govinda Nivas, Zilla Court Ward,
Thathampally, Alappuzha – 688 013.
9. N.Gopalakrishna Pillai, S/o.Narayana Pillai,
Retd. TBOP Postman.
Residing at Girija Bhavan, Karumady,
Ambalapuzha, Alappuzha – 688 561.
10. C.Parameswaran, S/o.Chakrapani,
Retd. TBOP Postman,
Alappuzha Medical College P.O.
Residing at Kizhakkanattu Parambu,
Purakad, Ambalapuzha,
Alappuzha – 688 561.
11. T.P.Radhakrishnan Nair, S/o.N.Parameswaran Pillai,
Retd. TBOP Postman, Podiyadi PO.
Residing at Krishna Nivas,
Ambalapuzha, Alappuzha – 688 561.
12. V.A.Sivaraman Nair, S/o.Sankara Pillai,
Retd. TBOP Postman, Moncombu P.O.
Residing at Kochu Vazha Parambil,
Moncombu, Alappuzha – 688 502.
13. S.Velayudhan Nair, S/o.P.K.Krishnan Nair,
Retd. TBOP Postman, Champakulam P.O.
Residing at Devaki Bhavan, Nadubhagom,
Champakulam, Alappuzha – 688 005.Petitioner

(By Advocate – Mr.B Unnikrishna Kaimal)

v e r s u s

Smt.Sharda Sampath,
The Chief Postmaster General,
Kerala Circle, Thiruvananthapuram – 695 033.Respondent

(By Advocate – Mr.N.Anilkumar, SCGSC)

.3.

This application having been heard on 21st January 2019, the Tribunal on the same delivered the following :

ORDER

HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

When the matter came up for consideration today, learned counsel for the respondents submitted that an affidavit has been filed annexing therewith Annexure R-2 order dated 17.1.2019 wherein it is stated that the order of this Tribunal dated 18.12.2017 has been complied with.

2. We see that the competent authority has examined the case and issued the aforesaid Annexure R-2 order dated 17.1.2019. There has been substantial compliance of the order of this Tribunal dated 18.12.2017. Hence, the Contempt Petition is closed and notice discharged.

(Dated this the 21st day of January 2019)

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures in C.P.No.180/00111/2018 in O.A.No.180/00436/2017

- 1. Annexure P-1** – True copy of the order of this Hon'ble Tribunal in O.A.No.436/2017 dated 18.12.2017.
- 2. Annexure R-1** – True copy of the order dated 18.12.2017 of the Hon'ble CAT.
- 3. Annexure R-2** – True copy of the Memo No.ASP/CAT/3/2017-18 dated 17.1.2019.
